

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI**

**ORDER**

Upon selection to the post of Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7<sup>th</sup> CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

S. No.	Category	Roll No.	Candidate Name	Appointing Authority	Date of Joining
1	OBC	120020946	HRITIK KADYAN	AMARJEET SINGH	21.05.2022(F/N)
2	OBC-UR	121020027	ASHISH	RAMESH	23.05.2022(F/N)
3	EWS-UR	317050026	ASHA SHARMA	BHUWAN CHAND SHARMA	23.05.2022(A/N)
4	OBC-UR	321050288	VIKAS	RAGHBIR SINGH	23.05.2022(A/N)
5	OBC	120021068	MANISH KUMAR	RAVISH KUMAR	23.05.2022(A/N)
6	General	141010595	GAURAV	RAJEEV	24.05.2022(F/N)
7	General	140010631	RISHABH KUMAR KATARIA	BIJENDER SINGH KATARIA	24.05.2022(F/N)
8	General	116020382	SAHIL BAGGA	SURENDER BAGGA	24.05.2022(A/N)
9	OBC-UR	116020169	LAKSHAY RAO	CHANDERHAS YADAV	24.05.2022(A/N)
10	General-PWD-OH	234141227	SUMIT GARG	SUSHIL GARG	24.05.2022(F/N)
11	General	117020311	ARCHIT VASHISTH	VINOD KUMAR	25.05.2022(F/N)
12	SC-UR	112020311	AJEET SINGH	BRIJ PAL SINGH	25.05.2022(F/N)
13	OBC	130020487	ABHISHEK	BANI SINGH	25.05.2022(A/N)
14	General	136010396	MANISH	OM PRAKASH	25.05.2022(A/N)
15	General	131020003	JAGBIR SINGH	BALBIR	26.05.2022(F/N)
16	EWS-UR	115010937	ASHWANI	JAGBIR	27.05.2022(F/N)
17	General	125010771	TARUN KUMAR	VINAY KUMAR	27.05.2022(F/N)
18	General	130020727	ASHISH	JOGINDER	27.05.2022(F/N)
19	General	318050152	CHETAN RANA	KRISHAN RANA	27.05.2022(A/N)
20	General	122010687	KAPILA	RANVIR SINGH	27.05.2022(F/N)
21	General	133010192	HARVIND	RAVINDER	27.05.2022(F/N)
22	General	233030927	RAHUL REDHU	SURENDER	30.05.2022(F/N)
23	EWS-UR	126020650	SACHIN MISHRA	UMESH CHANDRA MISHRA	31.05.2022(F/N)

As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

9  
08.6.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs), Delhi

No. 47229-303  
(R-2021)/Admn.III/Central/2022

Dated 08 JUN 2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

(Principal District & Sessions Judge (HQs), Delhi)